

**GOVERNMENT OF INDIA  
HUMAN RESOURCE DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:578

ANSWERED ON:24.02.2009

MADARSAS

Abdullakutty Shri A.P.;Deora Shri Milind Murl;Meinya Dr. Thokchom;Rao Shri Sambasiva Rayapati

**Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:**

- (a) whether there is any proposal to convert all the madarasas in the country as Government institutions and setting up an All India Madarasas Board on CBSE pattern;
- (b) if so, the details thereof,
- (c) whether the State Governments would still play a role in the new dispensation in terms of running and providing financial aids in the Madarasas;
- (d) if so, the details thereof;
- (e) whether the Government has also decided to set up Central Madarsa Board;
- (f) the aims, functions and responsibility of the Board;
- (g) whether the Government has accepted the recommendations of the Central Board of Secondary Education and Council of Board of School Education(COBSE) to give equivalence to Madarsa education;and
- (h) if so,the details thereof?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT(SMT. D. PURANDESWARI)

(a) to (f) : No Sir, the existing Scheme for Centrally Sponsored Providing Quality Education in Madarsa (SPQEM) is a voluntary scheme.Madarasas opting to introduce modern subjects,in addition to the traditional religious instructions,are provided financial assistance through the respective State Government.A proposal is being examined on the desirability of setting up a Central Madarsa Board to coordinate education in modern subjects imparted by madarasas on a voluntary basis and to coordinate the activities of State Madarsa Boards, where required.

(g and h): On the recommendation of an Expert Committee set up by the Government of India, a notification dated 30th January,2009 has been issued,equating certificates given by the State Madrasa Boards to those of Secondary and Senior Secondary levels,in cases where such equivalence is in place in the respective States.